Declaration of Assets and Liabilities

9812	Sr.	Description	Self	Spouse	Dependant-1	Dependant-2	Dependant Etc. Name
2114	given)						
-114		(Assets in joint n	ame indica	ting the exte	ent of joint own	nership will also	have to be
	Α.	Details of mova	ble assets				
(7R/4)	myself	, my spouse and o	dependants	*:			
THE		erein below the do			novable, mova	ble, bank balar	nce, etc.) of
college to				. 4			
^	corvice	e and presently w					
9	aged	34	years,	belonging t	O BIHAR LEG	ISLATIVE I	ASSEMBLY
M	12.2.	A, RAJU KUR					
-	K	./ .	0				2024-2025
50	(Est)	_					

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	500	BINA KUMARI	ADITYA RAJ	क्षेत्राव राज	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	ACT 39642 814570 RS!-143001	RS:-1500	-	-	-
(iii)	Bonds, Debentures and Shares in companies	-	-	-	•	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	-	_	-	1	-
(v)	Motor Vehicles (details of make, etc.)	-	-	-	_	_
(vi)	Jewellery (give details of weight and value)	670LD 158 31LVED				
(vii)	Other assets, such as values of claims / interests	-	-	-	,	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Details of Immovable assets В.

B <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	-		_	_	-
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	_	-	Name.	-	-
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value					***
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value			-	-	
(v)	Other (such as interest in property)	-	-		_	

(2) I give herein below the details of my liabilities / over dues to public financial and government dues:-

institutions

[Note: Please give separate details for each item]

SI. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks	S.B.I. BVM	7,30,000 F
	(ii) Loans from financial institutions		-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	_	-
	(b) dues to departments dealing with supply of water	_	_
	(c) dues to departments dealing with supply of electricity		-

13-2-2025

	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		_
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	HWOPK 4282H	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	_
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	-	

GPF/CPF/PRAN No.	:-	110155365421
Gender *	:-	M (M/F)
Date of Birth	:-	0 1 1 2 1 9 8 9 (DD/MM/YYYY
Class/Group	1-	C (A/B/C)
Cadre	:-	BIHAR LEGISLATIVE ASSEMBLY
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	:-	MUNGTER

Signature

Name of Employee: RAJU KUMAR

Designation: OFFICEATTENDENT (GARDENER)

Department: BIHAR LEGITSLATIVEVE ASSEMBLY

CARE TAKER SECTION)

Note:

Place: PATNA

Date: 19-2-2025

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

216 किमार